

RAJYA SABHA
Parliamentary Bulletin
PART-II

Nos.60981-61018]

THURSDAY, JULY 22, 2021

No.60981

Committee Section (Subordinate Legislation)

Statutory Motion

The following Motion given notice of by Shri Binoy Viswam, M.P., has been admitted:

“This House resolves that the Information Technology (Intermediary Guidelines and Digital Media Ethics Code) Rules, 2021, issued under clause (z), (zg) of sub-section (2) of Section 87 of the Information Technology Act, 2000 published in the Gazette of India dated the 25th February, 2021 vide Notification No. G.S.R. 139(E) dated the 25th February 2021 and laid on the Table of the House on 25th March 2021, be annulled; and

This House recommends to Lok Sabha that Lok Sabha do concur in this Motion.”

No.60982

Parliament Security Service

Emergency Police Aid

Members are informed that they may contact the Police Control Room (Telephone No. 100) for Emergency Police Aid.

No.60983

Parliament Security Service

Security Arrangements in Parliament House Complex

Members are requested to co-operate with the Security Staff on security duty in Parliament House Complex and show their Identity Cards on request.

To strengthen the security arrangements in Parliament House Complex, Doorframe Metal Detectors have been installed at various gates. Visitors accompanying Members of Parliament and former Members of Parliament are requested to pass through the Doorframe Metal Detector and may undergo physical search. The baggage, *etc.*, being carried by them may also be scanned/searched by the Security Staff.

Kind cooperation of Members is solicited.

No.60984

Parliament Security Service

Entry to Parliament House and Central Hall

Entry of outsiders in Parliament House and Central Hall is regulated according to Rules and Directions given by the Chairman from time to time. No person without a valid pass is allowed to gain entry even when accompanied by a Member. This is deemed essential in the interest of security.

Kind cooperation of Members is solicited.

No.60985

Parliament Security Service

Carrying or display of fire arms in Parliament House Complex

Carrying or display of arms and ammunition in any part of the Parliament House Complex, except by those on security duty, is strictly prohibited. Kind cooperation of Members is solicited.

No.60986

Parliament Security Service

Physical check of cars / vehicles and briefcases

On security consideration, Members are advised to check their cars and briefcases before coming to the Parliament House Complex. In case of self-driven cars, Members are particularly requested to check the dicky, seats, engine, etc. before proceeding to the Parliament House Complex.

Members who desire to use bicycle as transport may gain access through access gates and are requested to park bicycle at area starting from New CPIC offices up to Iron Gate No. 2, PLB at Talkatora Road. The bicycles used by Members will be treated as self driven vehicles.

Kind cooperation of Members is solicited.

No.60987

*Parliament Security Service***Use of car park labels**

For Security reasons, Members are requested not to allow use of their vehicle with MP Car Park label by other persons. Use of photocopy of car park label is strictly prohibited in view of severe security threat to the Parliament House Complex.

Kind cooperation of Members is solicited.

No.60988

*Parliament Security Service***Parking arrangement in Parliament House Complex**

The earmarked parking areas for the vehicles of Hon'ble Members are as under:

- (i) Self-driven vehicles of MPs : Parking area near the New Centralised Pass Issue Cell at Talkatora Road (between TKR-I & TKR-II).
- (ii) Chauffeur-driven vehicles of MPs : Behind Rail Bhawan near Vijay Chowk outside Parliament House.

Kind cooperation of Members is solicited.

No.60989

*Parliament Security Service***Demonstration, Dharna, Strike, Fast, etc., within precincts of the Parliament House**

Members cannot use the precincts of the Parliament House for any Demonstration, *Dharna*, Strike, Fast, or for the purpose of performing any religious ceremony.

Kind cooperation of Members is solicited.

No.60990

Parliament Security Service

Car Park Label and Ferry Service for Members

Members are informed that 'MP Car Park Label' is issued to them in order to enable them to bring their personal vehicle into Parliament House Complex. 'MP Car Park Label' can be obtained by filling in the prescribed application form available in the Notice Office.

2. If Members come to Parliament House Estate by any other vehicle without 'MP' Car Park label, they may alight outside the Parliament House and use the ferry service available at the Iron Gate No.1, Parliament House and Talkatora Road -1, Talkatora Road -2, Parliament House Annexe for coming inside. For departure from Parliament House, ferry car will also be available at Building Gate Nos.1 & 12, Parliament House. No commercial vehicle, *i.e.*, Taxi, Three Wheeler will be allowed entry into the Parliament House precincts.

3. In order to ensure that Car Park Labels issued to Member are not misused by any other person in the event of cars being sold, transferred or otherwise disposed of by them, Members are requested to get all such Car Park Labels removed and surrender the same to the Notice Office.

Kind co-operation of Members is solicited.

No.60991

Parliament Security Service

Stoppage of entry of Armed Escorts/ P.S.O. coming to Parliament House Estate

Consequent to the decision taken by the General Purposes Committee of Rajya Sabha and in the Meeting of Speaker with Leaders' of Parties and Groups in Lok Sabha, Armed Escorts/ Personal Security Officer (PSO) of Ministers / Members would not be permitted inside the Parliament House Estate. They may peel off from the vehicle at the respective Iron Gates itself.

Kind co-operation of the Members is solicited.

No.60992*Parliament Security Service***Pasting of RF Tags on the Cars / Carrying of RF Tags**

In view of the installation of technical gadgets in Parliament House/Parliament Library Building/ Parliament House Annexe Members are requested to prominently paste the Radio Frequency (RF) tags on the left side of the front screen of their personal cars. They are also requested to carry the RF Tag issued to them for their unhindered movement through Flap Barriers installed at Building gates and at other positions inside the building.

Members are requested to collect their RF Tags (for self and vehicle) from the CPIC, Parliament House, to avoid any inconvenience in entering the Parliament premises.

Kind co-operation of Members is solicited.

No.60993*Parliament Security Service***Guidelines for Members to familiarize with the operation of Security Gadgets in Parliament House Complex**

1. Modern Security Gadgets have been installed in the Parliament House Complex to restrict unauthorised entry.
2. A distance of at least five feet between two vehicles may be maintained while crossing the Boom Barrier as the system allows clearance of only one vehicle at a time. In case any vehicle accidentally hits the Boom Barrier, the driver must **STOP** the vehicle immediately.
3. Kindly adhere to the speed limits displayed at appropriate locations while entering through security gadgets. Members are requested to brief their drivers accordingly.
4. Occupants of vehicles are to be identified at the second Boom Barrier. Members are accordingly requested to stop for checking at Boom Barrier- II.
5. It may be ensured that the speed of the vehicle does not exceed 10 kmph till the vehicle crosses the last gadget at the Iron Gates. The gadgets are designed in such a manner that they may get activated immediately in an emergency. In case the speed of vehicles exceeds the speed limit of 10 kmph, it may be

difficult for the person driving the vehicle to bring the vehicle to a safe halt. Impact against the Tyre Killers and Road Blockers can cause serious damage to the vehicle and injuries to the occupants.

6. Security Power Fence (SPF) has been installed in the entire perimeter of PH Complex. The power fence will give a deterrent shock (as per internationally permissible standards) to any person coming in contact with the fence. Kindly avoid coming close to the power fence.
7. In case Bollards are being lowered for giving passage to bigger vehicles, the vehicles, which are following such big vehicles, should wait till the Bollards are fully raised and clearance given by the security official on the spot.
8. Pedestrians are requested not to walk over the security gadgets which are installed on road. It may cause grievous hurt in case of sudden activation.
9. Walking on foot behind a vehicle crossing a Boom Barrier is dangerous. The Boom will suddenly hit the person, once the vehicle crosses the Boom Barrier. Use only pedestrian path near Boom Barrier.
10. Mobile phone Jammers installed at various locations in PH Complex cannot stop the ringing of pre-set time Alarm/ Reminder, as these features/functions work even in "Silent Mode/Flight Mode". Members are, therefore, requested to keep their mobile phone's "Alarm / Reminder Tones" in "OFF" mode to respect the decorum of the House.

Kind co-operation of Members is solicited.

No.60994

Parliament Security Service

**Lifting the comprehensive ban imposed on the use of
Cellular Phones and Pagers in Parliament House Complex**

The Speaker has approved the recommendations of the Joint Parliamentary Committee on Security, lifting the ban on use of Cellular Phones and Pagers within the Parliament House Complex, after subjecting the instruments to mandatory security checks. However, the ban in restricting usage of Cellular Phones within the Rajya Sabha Chambers would continue to be in force.

Members are requested to co-operate with the security staff.

No.60995

Parliament Security Service

**Regulation of Entry / Exit of Vehicles and Pedestrians inside
Parliament House Annexe**

Members are informed that in order to regulate the entry of all vehicles, coming to Parliament House Annexe, the following instructions have been issued:

Sl. No.	Access Control Point/ Gate	Timings of Opening and Closing	Details
1.	Talkatora Road-I (TKR-I) (Towards Pandit Pant Marg side near Dr. Rajendra Prasad Statue)	0800 hrs to 1900 hrs (except Sundays & Holidays)	Vehicular and pedestrian Entry & Exit of MPs/ Ex MPs/ Officers/ Staff and visitors with valid Entry Pass/ Parking Labels will be allowed through this gate.
2.	Talkatora Road-II (TKR-II) (Near Rajiv Gandhi Statue)	Round the Clock (Including Saturdays, Sundays and Holidays)	Vehicular and pedestrian Entry & Exit of MPs/ Officers/ Staff and Visitors with valid entry Pass/ parking Labels will be allowed through this gate.
3.	Main Entry Gate-III Vehicular & Pedestrian (On Parliament Street opposite PTI Building)	----	Closed.

2. Members are requested to get passes issued for the persons accompanying them from the Reception Office, Parliament House Annexe, which is relocated near TKR-I Gate before proceeding to PHA.

Kind co-operation of Members is solicited.

No.60996

*Parliament Security Service***Material Entry Gates/ Timings for Anti Sabotage Check**

In view of the prevailing threat perception to PH Complex, Hon'ble Members are informed that entry of material into the PH Complex shall be permitted from two entry points *i.e.*, TKR-I and TKR-II.

Material/ Vehicular and Pedestrian entry from these points shall be permitted as per the following timings:-

For Material Entry & AS Check.**Gate No. Timings****TKR-I** 0800 hrs. to 1900 hrs. except Sundays and Holidays.**TKR-II** 1900 hrs. to 0800 hrs. including Saturday, Sunday and Holidays.

Members may kindly note.

No.60997

*Parliament Security Service***Hotline facilities for Members**

Members are informed that a 'Hotline Facility' has been installed at Building Gate No.12, Parliament House having its other end at the ' Car Calling Desk' at Building Gate No. 1, Parliament House in order to enable them to contact the ' Car Calling Desk' for hailing their car.

Kind co-operation of Members is solicited.

No.60998

*Parliament Security Service***Restrictions on admission into Inner and Outer Lobbies of the
Rajya Sabha during the Session**

The admission to Inner and Outer Lobbies is restricted to Members/ former Members of Parliament and the following categories of persons connected with official business or otherwise:-

1. Persons holding passes valid for “LOBBIES”, and
2. C.P.W.D. staff working in the Parliament House whose presence is functionally required in connection with the discharge of their official duties.

Kind co-operation of Members is solicited.

No.60999

Parliament Security Service

**Restriction of Exit for pedestrians through
Iron Gate No. 1, Parliament House**

State-of-the-art Security Gadgets have been installed at Iron Gate No. 1, Parliament House to regulate vehicular movements and thereby strengthen the security arrangements of Parliament House Complex. It is, therefore, not advisable for pedestrians to cross these gadgets on foot.

Members of Parliament are, therefore, requested to use Ferry services made available at this gate for their movements from the Iron Gate to Building Gate No. 1, Parliament House and avoid movement on foot through this gate.

Kind cooperation of Members is solicited.

No.61000

Parliament Security Service

**Functioning of a new slip road for entry into
Parliament Building from TKR-III**

Members are informed that a new slip road has been made functional from Iron Gate No. 3 to roundabout of fountain/ Statue of Shivaji Maharaj (Opposite Building Gate No. 3, PH) for smooth movement of vehicles of Hon'ble MPs coming to Parliament Building via TKR-III for alighting at Building Gate No.1, 4 and 12 in Parliament House.

Kind co-operation of Hon'ble Members is solicited.

No.61001*Parliament Security Service***Traffic regulation near Building Gate No. 12, Parliament House**

It has been observed that often vehicles are parked haphazardly near the passage in front of Building Gate No. 12, Parliament House during Session thereby causing avoidable congestion in that place. The passage needs to be clear all the time from security point of view as well as in case of emergency.

Members are therefore requested to kindly instruct their drivers not to wait or park their vehicles outside Building Gate No. 12, Parliament House. The drivers may also be instructed to cooperate with security officials and follow security norms/ guidelines.

Kind cooperation of Members is solicited.

No.61002*Parliament Security Service***Rolling down of the window glasses of vehicles for proper identification**

It has been observed that the checking of the occupants of the vehicles approaching the access gates of the Parliament House Complex is sometimes delayed as the window glasses of the vehicles are rolled up. This makes the visibility inside the vehicle inadequate resulting in the delay in the identification of the occupants, which in turn delays the entry of other vehicles too.

Hence, the Members are requested that they may please roll down the window glasses of their vehicles while approaching the access gates to facilitate identification of the occupants by the Parliament Security Staff and faster entry into the Complex.

Kind co-operation of Members is solicited.

No.61003

Parliament Security Service

**Proforma for applying Entry Pass for drivers of MPs/ Ex-MPs,
Rajya Sabha/ Lok Sabha**

Members are informed that for facilitation of Hon'ble MPs/ Ex-MPs, a new proforma has been introduced for issuing passes to their drivers. The same may be obtained from Centralized Pass Issue Cell (CPIC).

Members may kindly note.

No.61004

Parliament Security Service

**Distribution of Literature, Pamphlets, Press Notes, Leaflets within the
precincts of the Parliament House**

As per established convention, no literature, questionnaire, pamphlets, Press Notes, leaflets or any matter printed or otherwise should be distributed without the prior permission of the Hon'ble Chairman within the precincts of the Parliament House. Placards are also strictly prohibited inside the Parliament House Complex.

Kind co-operation of Members is solicited.

No.61005

Parliament Security Service

Preventive Measures in view of Novel Coronavirus (COVID-19) outbreak

In view of the rising health concerns associated with the spread of COVID-19 Novel Coronavirus and further to ensure safety of Members of Parliament, it has been decided to carry out thermal scanning of all persons including Members of Parliament gaining entry into Parliament House Estate with the help of InfraRed Thermometer deployed at all entry gates.

Kind cooperation of the Members is solicited.

No.61006*Parliament Security Service***Entry of vehicles through Iron Gates of Parliament House Estate**

Modern Security Gadgets are installed in the vicinity of Iron gates within the Parliament House Estate. These security gadgets, equipped with safety features, are designed to allow access to LMV-NT vehicles viz. Motor Cars, Jeeps, SUVs only. As an additional security feature, Radio Frequency Tags have been issued to all authorized vehicles and accordingly, access control of vehicles is regulated through RF Readers installed at the locations. To ensure safety and security of Members of Parliament and their vehicles, it has been decided that vehicles other than those subscribing to LMV-NT category viz. Motor Cars, Jeeps, SUVs (carrying authorized Car Parking Label and Radio Frequency Tag), would not be permitted to gain access through Iron Gates of Parliament House Estate.

Kind cooperation of Hon'ble Members is solicited.

No.61007*Parliament Security Service***Wearing of Face Mask and display of RF Tag/ Identity Cards**

In view of the prevailing instructions of wearing of face mask to contain the spread of COVID-19 pandemic, a difficulty in proper identification of Hon'ble Members is experienced at the entry points of Parliament House Complex. Therefore, to facilitate a hassle free entry, all the Hon'ble Ministers/ Members are requested to carry and display their RF Tags/ Identity Cards while wearing face masks which would help in identification while gaining entry into Parliament House Complex.

Kind cooperation of Hon'ble Members is solicited.

No.61008*Parliament Security Service***Restriction on entry of Ex-MPs/ MLCs/ MLAs/ PSs/ PAs/ Family Members/ Personal Guests and Visitors accompanying Hon'ble Members**

In view of the prevailing pandemic situation due to COVID-19 novel Corona Virus and to ensure social distancing, safety and security of Hon'ble Members of Parliament, the entry of Ex-MPs/ MLCs/ MLAs/ PSs/ PAs/ Family Members/ Personal Guests and Visitors accompanying Hon'ble Members is restricted inside the Parliament House till further orders.

Kind cooperation of Hon'ble Members is solicited.

No.61009

*Parliament Security Service***Regulation of Entry and Exit for Hon'ble Members**

In view of the preventive measures to contain the spread of COVID- 19 Corona virus pandemic and to maintain social distancing norms at the building gates in Parliament House during the ensuing session, the entry and exit regulation for the Hon'ble Members shall be facilitated as under:

- (i) Entry of Hon'ble MPs : Building Gate No. 1, PH (Main Gate)
: Building Gate No. 4, PH
: Building Gate No. 12, PH
- (ii) Exit of Hon'ble MPs : Building Gate No. 1, PH (Side Gate)
: Building Gate No.2, PH.

Kind cooperation of Hon'ble members is solicited.

No.61010

*Parliament Security Service***Regulation of vehicular entry in Parliament House Complex**

Members are informed that due to ongoing construction work of New Parliament Building and shifting/relocation/closure of some services/gates, the entry of vehicles (Two/Four-Wheeler) for smooth traffic movement in PH Complex is being regulated as under:-

1. Iron-Gate-1, PH : Only entry of authorized labeled vehicles of Hon'ble Members as per practice in vogue.
2. Iron-Gate-II, PH : The exit of vehicles from IG-1 is closed. Therefore, Iron Gate No. 2, PH may be used for exit only in place of Iron Gate No. 1, PH.

Kind cooperation of Hon'ble members is solicited.

No.61011*Parliament Security Service***Functioning of Reception Offices of Parliament House Complex**

Due to ongoing construction work of new Parliament House, the Reception Offices of Parliament House Complex are functioning from Talkatora Road, as mentioned below: -

- (i) Reception Office, PH : TKR-II, near round about Sansad Marg/ Red Cross Road.
- (ii) Reception Office, PHA : TKR-I, near round about GRG Road / Pandit Pant Marg.

This is for kind information of Hon'ble Members.

No.61012*Parliament Security Service***Shifting of Centralised Pass Issue Cell (CPIC)**

Due to ongoing construction work of new Parliament House, the Centralised Pass Issue Cell (CPIC) is functioning from Talkatora Road, near TKR-III.

This is for kind information of Hon'ble Members.

No.61013*Library and Reference Unit, LARRDIS***Providing Round-the-Clock Research and Information Support to Members of Parliament**

A dedicated Unit namely, Parliamentary Research and Information Support to Members (PRISM) has been providing Round-the-Clock Research and Information support to the Members of Parliament. Designated Officers are attending to the queries of Hon'ble Members and providing them the desired research input(s) at the earliest possible time. Hon'ble Members are requested to call at Tel. nos. 23034654 and 23794236 or Mobile No. 9711623767 (Whatsapp) or mail at prism-lss@sansad.nic.in or lssprism@gmail.com to avail the facility.

Kind cooperation of Hon'ble Members is solicited.

No.61014

Library and Reference Unit, LARRDIS

**Deposit of archival/historical material in Parliament Museum & Archives
Books and Photographs are available in Parliament Museum &
Archives for reference**

The Parliament Museum & Archives undertakes acquisition, storage and preservation of precious records, historical documents and articles connected with the origin, growth and functioning of parliamentary institutions and the Constitution of India. These objects, which are part of our national heritage are collected, scientifically treated and preserved for the benefit of posterity.

Hon'ble Members are requested to consider depositing material which they have in their possession like *Private correspondence, Notes, Articles, records, Manuscripts, Speeches, Memoirs, Diaries, Relics, Art pieces, Mementos, Personal belongings and collections, Paintings, Photographs or any other material of archival/historical value connected with their career and activities as Parliamentarians and freedom fighters*, in the **Parliament Museum & Archives, FB-094, Parliament Library Building (Tel. Nos. 23034131, 23034226, Fax No. 23035326)** for permanent preservation and display. The material will enrich the Parliament Museum & Archives and be useful for research work. If desired, the material received would be returned after making necessary copies. Any secretarial assistance in sorting out and listing the material will be made available to them.

The Parliament Museum and Archives have 732 books on/by Hon'ble Members of Parliament. Hon'ble Members who are desirous of consulting these books may contact the PMA.

The Photo Archives too has a collection of 19,979 photographs relating to Parliamentary events and passport size photographs of Hon'ble Members of Parliament from 1st to 17th Lok Sabha including two hundred photographs of Freedom Fighters lodged in Cellular Jail during freedom struggle received from the Government of Andaman and Nicobar Island. All these Photographs have been digitized and can be retrieved with the click of a mouse through the software available in the branch.

Kind cooperation of Hon'ble Members is solicited.

No.61015**Creation of “Feedback Station” at Members’ Reading Room, PH**

Hon’ble Members of Parliament are informed that the Members’ ‘Feedback Station’ has been created at Members’ Reading Room, Parliament House for their valuable suggestions to improve the services of the LARRDIS. The Feedback Form is also available online on the websites of Lok Sabha and Parliament Library. For any query, the Hon’ble Members may kindly contact at Tel. nos. 011-23034660/4658 or e-mail at *directorparlib-lss@sansad.nic.in*.

Kind cooperation of Hon’ble Members is solicited.

No.61016*Library and Reference Unit, LARRDIS***Access to e-journals through J-Gate Informatics**

Hon’ble Members are informed that Parliament Library has subscribed to one of the most comprehensive online database known as the J-Gate which makes around 60,000 indexed journals accessible. The Path to access this database is:

- i) within the Parliament premises: parliamentlibraryindia.nic.in→ E-Resources→ Online Searches through J- Gate
- ii) outside the Parliament premises: parliamentlibraryindia.nic.in→ E-Resources→Online Searches through J-Gate→USER ID-xxxxxxx→PASSWORD- xxxxxxxx

The user ID and password w.r.t the above are sent through SMS to the sitting and ex Members.

Hon’ble Members may contact at Tel. nos. 011-23035071 and 011-23034295 for any assistance.

No.61017*Library and Reference Unit, LARRDIS***Online Access of Newspapers and Periodicals**

Hon’ble Members are informed that they may access the online 73 Newspapers and 94 Periodicals at the website of Parliament Library, <http://parliamentlibraryindia.nic.in/> under the heading 'Newspapers' and 'Periodicals' respectively.

- i) The newspapers may be accessed by the following path:-
parliamentlibraryindia.nic.in

↓
Newspapers

- ii) The periodicals may be accessed by the following path:-
parliamentlibraryindia.nic.in

↓
Periodicals

Hon'ble Members may contact at Tel. nos. 011-23035071 and 23034295 for any assistance.

No.61018

Library and Reference Unit, LARRDIS

Briefing Session for Members of Parliament

Briefing Sessions are being organised for Hon'ble Members of Parliament by Members' Reference Service on 23 July, 2021 in Committee Room No. 62, Parliament House, New Delhi as per the following schedule:

Date	Time	Subject
23 July, 2021	09:30 a.m. to 10:30 a.m.	The Inland Vessels Bill, 2021
	01:00 p.m. to 02:00 p.m.	The Insolvency and Bankruptcy Code (Amendment) Ordinance, 2021

Hon'ble Members are requested to kindly make it convenient to attend the Briefing Sessions.

DESH DEEPAK VERMA
Secretary-General